

**CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH**

O.A.No.196/06

Tuesday this the 28th day of March 2006

C O R A M :

**HON'BLE MRS.SATHI NAIR, VICE CHAIRMAN
HON'BLE MR.GEORGE PARACKEN, JUDICIAL MEMBER**

B.Prathap Singh,
S/o.T.K.Bharathan,
Lift Operator, MES 109907,
Garrison Engineer (Army),
Thirumala Post, Thiruvananthapuram.
Residing at Thekkemuri Mekkothio,
Kadappakkada, Kollam – 8.

...Applicant

(By Advocate Mr.C.Rajendran)

Versus

1. Union of India represented by its Secretary,
Ministry of Defence, New Delhi.
2. Engineer-in-C,s Branch,
Army Headquarters, New Delhi.
3. Chief Engineer,
Army, Pune.
4. Garrison Engineer (Army),
Thirumala Post, Thiruvananthapuram.

...Respondents

(By Advocate Mr.T.P.M.Ibrahim Khan,SCGSC)

This application having been heard on 28th March 2006 the Tribunal
on the same day delivered the following :-

ORDER

HON'BLE MRS.SATHI NAIR, VICE CHAIRMAN

The applicant is working as a Lift Operator in MES. He was granted
the benefit of 1st financial upgradation by Annexure A-1 order dated
22.8.2001 placing him in the scale of pay of Rs.3200-4900. His grievance
is that he has been placed on a wrong scale of pay whereas all other
tradesman in the pay scale he has been working with have been placed in

.2.

the pay scale of Rs.4000-6000. He has submitted a representation at Annexure A-4 dated 30.8.2005 which has not been considered so far.

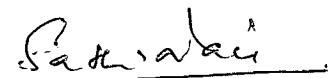
2. When the matter came up for hearing, counsel for the applicant submitted that he would be satisfied if a direction is given to the respondents to consider his representation and pass a speaking order taking into account his averments.

3. Accordingly, in the interest of justice, we direct the 2nd respondent to consider and dispose of Annexure A-4 representation of the applicant and convey a decision by speaking order to him within a period of two months from the date of receipt of a copy of this order. OA is disposed of at the admission stage itself. No order as to costs.

(Dated the 28th day of March 2006)



GEORGE PARACKEN
JUDICIAL MEMBER



Sathi Nair
VICE CHAIRMAN

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